

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/16	TP 242/17	Hearing	100/ 104	Nova Medical Centres P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Uday Shankar Assts. Adv. for Petitioner Deshpande
9482848179

2. K.S. Bheemaiah Adv. for Respondent Deshpande

Counsel for petitioner is present. Heard him. He cited decision of the Hon'ble High Court of Karnataka. Counsel for petitioner has also filed synopsis. Shri K.S. Bheemaiah, Advocate, appearing for ROC and RD is present. Heard him.

List it on 01.08.2017.

MEMBER (J)

MEMBER (T)